

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: February 18, 2016

No. 43 / JR(S)/2016

Pursuant to Government Office Memo. No. 43/II-4-2016-32(2)/2005 dated 12.2.2016 Sri **Anil Kumar-IV**, Judge Small Causes Court, Bareilly on promotion to U.P. Higher Judicial Service Under Rule 22(3) in Stop Gap Arrangement to be Additional District & Sessions Judge, Bareilly against Fast Track Court in the new court created vide G.O. No. 197/VII-Nyay-2-2016-173G/ 15 TC dated 15.2.2016 readwith G.O. No. 01/2016/1788/VII-Nyay-2-2015/ 173G TC dated 30.9.2015.

No. 44 / JR(S)/2016

Pursuant to Government Office Memo. No. 43/II-4-2016-32(2)/2005 dated 12.2.2016 Sri **Praveen Kumar Singh-II**, Judge Small Causes Court, Moradabad on promotion to U.P. Higher Judicial Service Under Rule 22(3) in Stop Gap Arrangement to be Additional District & Sessions Judge, Moradabad against Fast Track Court in the new court created vide G.O. No. 197/VII-Nyay-2-2016-173G/ 15 TC dated 15.2.2016 readwith G.O. No. 01/2016/1788/VII-Nyay-2-2015/ 173G TC dated 30.9.2015.

No. 45 / JR(S)/2016

Pursuant to Government Office Memo. No. 43/II-4-2016-32(2)/2005 dated 12.2.2016 Sri **Vipin Kumar-II**, Chief Judicial Magistrate, Baghpat on promotion to U.P. Higher Judicial Service Under Rule 22(3) in Stop Gap Arrangement to be Additional District & Sessions Judge, Baghpat against Fast Track Court in the new court created vide G.O. No. 197/VII-Nyay-2-2016-173G/ 15 TC dated 15.2.2016 readwith G.O. No. 01/2016/1788/VII-Nyay-2-2015/ 173G TC dated 30.9.2015.

No. 46 / JR(S)/2016

Pursuant to Government Office Memo. No. 43/II-4-2016-32(2)/2005 dated 12.2.2016 Sri **Ajay Singh**, Civil Judge, Senior Division, Kunda (Pratapgarh) on promotion to U.P. Higher Judicial Service Under Rule 22(3) in Stop Gap Arrangement to be Additional District & Sessions Judge, Pratapgarh against Fast Track Court in the new court created vide G.O. No. 197/VII-Nyay-2-2016-173G/ 15 TC dated 15.2.2016 readwith G.O. No. 01/2016/1788/VII-Nyay-2-2015/ 173G TC dated 30.9.2015.

No. 47 / JR(S)/2016

Pursuant to Government Office Memo. No. 43/II-4-2016-32(2)/2005 dated 12.2.2016 Sri **Anil Kumar-V**, Chief Judicial Magistrate, Gonda on promotion to U.P. Higher Judicial Service Under Rule 22(3) in Stop Gap Arrangement to be Additional District & Sessions Judge, Gonda against Fast Track Court in the new court created vide G.O. No. 197/VII-Nyay-2-2016-173G/ 15 TC dated 15.2.2016 readwith G.O. No. 01/2016/1788/VII-Nyay-2-2015/ 173G TC dated 30.9.2015.

No. 48 / JR(S)/2016

Pursuant to Government Office Memo. No. 43/II-4-2016-32(2)/2005 dated 12.2.2016 Sri **Suresh Chandra-VI**, Judge Small Causes Court, Meerut on promotion to U.P. Higher Judicial Service Under Rule 22(3) in Stop Gap Arrangement to be Additional District & Sessions Judge, Meerut against Fast Track Court in the new court created vide G.O. No. 197/VII-Nyay-2-2016-173G/ 15 TC dated 15.2.2016 readwith G.O. No. 01/2016/1788/VII-Nyay-2-2015/ 173G TC dated 30.9.2015.

No. 49 / JR(S)/2016

Pursuant to Government Office Memo. No. 43/II-4-2016-32(2)/2005 dated 12.2.2016 Sri **Rajesh Kumar-IV**, Chief Judicial Magistrate, Meerut on promotion to U.P. Higher Judicial Service Under Rule 22(3) in Stop Gap Arrangement to be Additional District & Sessions Judge, Etawah against Fast Track Court in the new court created vide G.O. No. 197/VII-Nyay-2-2016-173G/ 15 TC dated 15.2.2016 readwith G.O. No. 01/2016/1788/VII-Nyay-2-2015/ 173G TC dated 30.9.2015.

No. 50 / JR(S)/2016

Pursuant to Government Office Memo. No. 43/II-4-2016-32(2)/2005 dated 12.2.2016 Sri **Manoj Kumar Singh-III**, Civil Judge, Senior Division, Pilibhit on promotion to U.P. Higher Judicial Service Under Rule 22(3) in Stop Gap Arrangement to be Additional District & Sessions Judge, Pilibhit against Fast Track Court in the new court created vide G.O. No. 197/VII-Nyay-2-2016-173G/ 15 TC dated 15.2.2016 readwith G.O. No. 01/2016/1788/VII-Nyay-2-2015/ 173G TC dated 30.9.2015.

No. 51 / JR(S)/2016

Pursuant to Government Office Memo. No. 43/II-4-2016-32(2)/2005 dated 12.2.2016 Sri **Naresh Kumar**, Chief Judicial Magistrate, Banda on promotion to U.P. Higher Judicial Service Under Rule 22(3) in Stop Gap Arrangement to be Additional District & Sessions Judge, Banda against Fast Track Court in the new court created vide G.O. No. 197/VII-Nyay-2-2016-173G/ 15 TC dated 15.2.2016 readwith G.O. No. 01/2016/1788/VII-Nyay-2-2015/ 173G TC dated 30.9.2015.

No. 52 / JR(S)/2016

Pursuant to Government Office Memo. No. 43/II-4-2016-32(2)/2005 dated 12.2.2016 Sri **Trilok Pal Singh**, Chief Judicial Magistrate, Deoria on promotion to U.P. Higher Judicial Service Under Rule 22(3) in Stop Gap Arrangement to be Additional District & Sessions Judge, Deoria against Fast Track Court in the new court created vide G.O. No. 197/VII-Nyay-2-2016-173G/ 15 TC dated 15.2.2016 readwith G.O. No. 01/2016/1788/VII-Nyay-2-2015/ 173G TC dated 30.9.2015.

No. 53 / JR(S)/2016

Pursuant to Government Office Memo. No. 43/II-4-2016-32(2)/2005 dated 12.2.2016 Sri **Rakesh Kumar-VI**, Judge Small Causes Court, Sitapur on promotion to U.P. Higher Judicial Service Under Rule 22(3) in Stop Gap Arrangement to be Additional District & Sessions Judge, Sitapur against Fast Track Court in the new court created vide G.O. No. 197/VII-Nyay-2-2016-173G/ 15 TC dated 15.2.2016 readwith G.O. No. 01/2016/1788/VII-Nyay-2-2015/ 173G TC dated 30.9.2015.

No. 54 / JR(S)/2016

Pursuant to Government Office Memo. No. 43/II-4-2016-32(2)/2005 dated 12.2.2016 Smt. **Sandhya Chaudhary**, Judge Small Causes Court, Agra on promotion to U.P. Higher Judicial Service Under Rule 22(3) in Stop Gap Arrangement to be Additional District & Sessions Judge, Azamgarh against Fast Track Court in the new court created vide G.O. No. 197/VII-Nyay-2-2016-173G/ 15 TC dated 15.2.2016 readwith G.O. No. 01/2016/1788/VII-Nyay-2-2015/ 173G TC dated 30.9.2015.

No. 55 / JR(S)/2016

Pursuant to Government Office Memo. No. 43/II-4-2016-32(2)/2005 dated 12.2.2016 Sri **Kamlesh Kumar**, Judge Small Causes Court, Ghaziabad on promotion to U.P. Higher Judicial Service Under Rule 22(3) in Stop Gap Arrangement to be Additional District & Sessions Judge, Ghaziabad against Fast Track Court in the new court created vide G.O. No. 197/VII-Nyay-2-2016-173G/ 15 TC dated 15.2.2016 readwith G.O. No. 01/2016/1788/VII-Nyay-2-2015/ 173G TC dated 30.9.2015.

No. 56 / JR(S)/2016

Pursuant to Government Office Memo. No. 43/II-4-2016-32(2)/2005 dated 12.2.2016 Sri **Rajesh Kumar-V**, Additional Chief Judicial Magistrate, Pilibhit on promotion to U.P. Higher Judicial Service Under Rule 22(3) in Stop Gap Arrangement to be Additional District & Sessions Judge, Hardoi against Fast Track Court in the new court created vide G.O. No. 197/VII-Nyay-2-2016-173G/ 15 TC dated 15.2.2016 readwith G.O. No. 01/2016/1788/VII-Nyay-2-2015/ 173G TC dated 30.9.2015.

No. 57 / JR(S)/2016

Pursuant to Government Office Memo. No. 43/II-4-2016-32(2)/2005 dated 12.2.2016 Sri **Nirmal Chandra Semwal**, Chief Judicial Magistrate, Gautam Budh Nagar on promotion to U.P. Higher Judicial Service Under Rule 22(3) in Stop Gap Arrangement to be Additional District & Sessions Judge, Gautam Budh Nagar against Fast Track Court in the new court created vide G.O. No. 197/VII-Nyay-2-2016-173G/ 15 TC dated 15.2.2016 readwith G.O. No. 01/2016/1788/VII-Nyay-2-2015/ 173G TC dated 30.9.2015.

No. 58 / JR(S)/2016

Pursuant to Government Office Memo. No. 43/II-4-2016-32(2)/2005 dated 12.2.2016 Smt. **Rajeshwari Toliya**, Chief Judicial Magistrate, Shahjahanpur on promotion to U.P. Higher Judicial Service Under Rule 22(3) in Stop Gap Arrangement to be Additional District & Sessions Judge, Hathras against Fast Track Court in the new court created vide G.O. No. 197/VII-Nyay-2-2016-173G/ 15 TC dated 15.2.2016 readwith G.O. No. 01/2016/1788/VII-Nyay-2-2015/ 173G TC dated 30.9.2015.

No. 59 / JR(S)/2016

Pursuant to Government Office Memo. No. 43/II-4-2016-32(2)/2005 dated 12.2.2016 Sri **Vikas Goyal**, Judge Small Causes Court, Faizabad on promotion to U.P. Higher Judicial Service Under Rule 22(3) in Stop Gap Arrangement to be Additional District & Sessions Judge, Faizabad against Fast Track Court in the new court created vide G.O. No. 197/VII-Nyay-2-2016-173G/ 15 TC dated 15.2.2016 readwith G.O. No. 01/2016/1788/VII-Nyay-2-2015/ 173G TC dated 30.9.2015.

No. 60 / JR(S)/2016

Pursuant to Government Office Memo. No. 43/II-4-2016-32(2)/2005 dated 12.2.2016 Sri **Prashant Mittal**, Chief Judicial Magistrate, Rampur on promotion to U.P. Higher Judicial Service Under Rule 22(3) in Stop Gap Arrangement to be Additional District & Sessions Judge, Rampur against Fast Track Court in the new court created vide G.O. No. 197/VII-Nyay-2-2016-173G/ 15 TC dated 15.2.2016 readwith G.O. No. 01/2016/1788/VII-Nyay-2-2015/ 173G TC dated 30.9.2015.

No. 61 / JR(S)/2016

Pursuant to Government Office Memo. No. 43/II-4-2016-32(2)/2005 dated 12.2.2016 Sushri **Shelly Roy**, Judge Small Causes Court, Varanasi on promotion to U.P. Higher Judicial Service Under Rule 22(3) in Stop Gap Arrangement to be Additional District & Sessions Judge, Varanasi against Fast Track Court in the new court created vide G.O. No. 197/VII-Nyay-2-2016-173G/ 15 TC dated 15.2.2016 readwith G.O. No. 01/2016/1788/VII-Nyay-2-2015/ 173G TC dated 30.9.2015.

No. 62 / JR(S)/2016

Pursuant to Government Office Memo. No. 43/II-4-2016-32(2)/2005 dated 12.2.2016 Sri **Kamlesh Kumar Pathak**, Chief Judicial Magistrate, Ramabai Nagar/ Kanpur Dehat on promotion to U.P. Higher Judicial Service Under Rule 22(3) in Stop Gap Arrangement to be Additional District & Sessions Judge, Ramabai Nagar/ Kanpur Dehat against Fast Track Court in the new court created vide G.O. No. 197/VII-Nyay-2-2016-173G/ 15 TC dated 15.2.2016 readwith G.O. No. 01/2016/1788/VII-Nyay-2-2015/ 173G TC dated 30.9.2015.

No. 63 / JR(S)/2016

Pursuant to Government Office Memo. No. 43/II-4-2016-32(2)/2005 dated 12.2.2016 Sri **Hitendra Hari**, Chief Judicial Magistrate, Lucknow on promotion to U.P. Higher Judicial Service Under Rule 22(3) in Stop Gap Arrangement to be Additional District & Sessions Judge, Kannauj against Fast Track Court in the new court created vide G.O. No. 197/VII-Nyay-2-2016-173G/ 15 TC dated 15.2.2016 readwith G.O. No. 01/2016/1788/VII-Nyay-2-2015/ 173G TC dated 30.9.2015.

No. 64 / JR(S)/2016

Pursuant to Government Office Memo. No. 43/II-4-2016-32(2)/2005 dated 12.2.2016 Sri **Sandeep Gupta**, Chief Judicial Magistrate, Varanasi on promotion to U.P. Higher Judicial Service Under Rule 22(3) in Stop Gap Arrangement to be Additional District & Sessions Judge, Mathura against Fast Track Court in the new court created vide G.O. No. 197/VII-Nyay-2-2016-173G/ 15 TC dated 15.2.2016 readwith G.O. No. 01/2016/1788/VII-Nyay-2-2015/ 173G TC dated 30.9.2015.

No. 65 / JR(S)/2016

Pursuant to Government Office Memo. No. 43/II-4-2016-32(2)/2005 dated 12.2.2016 Sri **Chandra Bhan Singh**, Chief Judicial Magistrate, Firozabad on promotion to U.P. Higher Judicial Service Under Rule 22(3) in Stop Gap Arrangement to be Additional District & Sessions Judge, Firozabad against Fast Track Court in the new court created vide G.O. No. 197/VII-Nyay-2-2016-173G/ 15 TC dated 15.2.2016 readwith G.O. No. 01/2016/1788/VII-Nyay-2-2015/ 173G TC dated 30.9.2015.

No. 66 / JR(S)/2016

On reversion to the regular line, Pursuant to Government Office Memo. No. 43/II-4-2016-32(2)/2005 dated 12.2.2016 Sri **Harsh Agarwal**, Deputy Registrar, Appellate Tribunal of Electricity, New Delhi on promotion to U.P. Higher Judicial Service Under Rule 22(3) in Stop Gap Arrangement to be Additional District & Sessions Judge, Basti against Fast Track Court in the new court created vide G.O. No. 197/VII-Nyay-2-2016-173G/ 15 TC dated 15.2.2016 readwith G.O. No. 01/2016/1788/VII-Nyay-2-2015/ 173G TC dated 30.9.2015.

No. 67 / JR(S)/2016

Pursuant to Government Office Memo. No. 43/II-4-2016-32(2)/2005 dated 12.2.2016 Sri **Shailendra Nigam**, Judge Small Causes Court, Bulandshahar on promotion to U.P. Higher Judicial Service Under Rule 22(3) in Stop Gap Arrangement to be Additional District & Sessions Judge, Bulandshahar against Fast Track Court in the new court created vide G.O. No. 197/VII-Nyay-2-2016-173G/ 15 TC dated 15.2.2016 readwith G.O. No. 01/2016/1788/VII-Nyay-2-2015/ 173G TC dated 30.9.2015.

No. 68 / JR(S)/2016

On reverstion to the regular line, Pursuant to Government Office Memo. No. 43/II-4-2016-32(2)/2005 dated 12.2.2016 Sri **Humayun Rasheed Khan**, Deputy Director, Institute of Judicial Trainng & Research, U.P., Lucknow on promotion to U.P. Higher Judicial Service Under Rule 22(3) in Stop Gap Arrangement to be Additional District & Sessions Judge, Kaushambi against Fast Track Court in the new court created vide G.O. No. 197/VII-Nyay-2-2016-173G/ 15 TC dated 15.2.2016 readwith G.O. No. 01/2016/1788/VII-Nyay-2-2015/ 173G TC dated 30.9.2015.

No. 69 / JR(S)/2016

Pursuant to Government Office Memo. No. 43/II-4-2016-32(2)/2005 dated 12.2.2016 Sri **Brahmatej Chaturvedi**, Chief Judicial Magistrate, Agra on promotion to U.P. Higher Judicial Service Under Rule 22(3) in Stop Gap Arrangement to be Additional District & Sessions Judge, Hamirpur against Fast Track Court in the new court created vide G.O. No. 197/VII-Nyay-2-2016-173G/ 15 TC dated 15.2.2016 readwith G.O. No. 01/2016/1788/VII-Nyay-2-2015/ 173G TC dated 30.9.2015.

No. 70 / JR(S)/2016

Pursuant to Government Office Memo. No. 43/II-4-2016-32(2)/2005 dated 12.2.2016 Smt. **Monica Thakur**, Civil Judge, Senior Division, Shahjahanpur on promotion to U.P. Higher Judicial Service Under Rule 22(3) in Stop Gap Arrangement to be Additional District & Sessions Judge, Shahjahanpur against Fast Track Court in the new court created vide G.O. No. 197/VII-Nyay-2-2016-173G/ 15 TC dated 15.2.2016 readwith G.O. No. 01/2016/1788/VII-Nyay-2-2015/ 173G TC dated 30.9.2015.

No. 71 / JR(S)/2016

Pursuant to Government Office Memo. No. 43/II-4-2016-32(2)/2005 dated 12.2.2016 Sri **Sarvesh Kumar Pandey-II**, Additional Chief Judicial Magistrate (Railway), Agra on promotion to U.P. Higher Judicial Service Under Rule 22(3) in Stop Gap Arrangement to be Additional District & Sessions Judge, Agra against Fast Track Court in the new court created vide G.O. No. 197/VII-Nyay-2-2016-173G/ 15 TC dated 15.2.2016 readwith G.O. No. 01/2016/1788/VII-Nyay-2-2015/ 173G TC dated 30.9.2015.

No. 72 / JR(S)/2016

Pursuant to Government Office Memo. No. 43/II-4-2016-32(2)/2005 dated 12.2.2016 Smt. **Mridula Mishra**, Chief Judicial Magistrate, Aligarh on promotion to U.P. Higher Judicial Service Under Rule 22(3) in Stop Gap Arrangement to be Additional District & Sessions Judge, Aligarh against Fast Track Court in the new court created vide G.O. No. 197/VII-Nyay-2-2016-173G/ 15 TC dated 15.2.2016 readwith G.O. No. 01/2016/1788/VII-Nyay-2-2015/ 173G TC dated 30.9.2015.

No. 73 / JR(S)/2016

Pursuant to Government Office Memo. No. 43/II-4-2016-32(2)/2005 dated 12.2.2016 Sri **Dinesh Tiwari**, Civil Judge, Senior Division, Chandausi (Moradabad) on promotion to U.P. Higher Judicial Service Under Rule 22(3) in Stop Gap Arrangement to be Additional District & Sessions Judge, Jalaun at Orai against Fast Track Court in the new court created vide G.O. No. 197/VII-Nyay-2-2016-173G/ 15 TC dated 15.2.2016 readwith G.O. No. 01/2016/1788/VII-Nyay-2-2015/ 173G TC dated 30.9.2015.

No. 74 / JR(S)/2016

Pursuant to Government Office Memo. No. 43/II-4-2016-32(2)/2005 dated 12.2.2016 Sri **Dev Kant Shukla**, Chief Judicial Magistrate, Faizbaad on promotion to U.P. Higher Judicial Service Under Rule 22(3) in Stop Gap Arrangement to be Additional District & Sessions Judge, Mirzapur against Fast Track Court in the new court created vide G.O. No. 197/VII-Nyay-2-2016-173G/ 15 TC dated 15.2.2016 readwith G.O. No. 01/2016/1788/VII-Nyay-2-2015/ 173G TC dated 30.9.2015.

No. 75 / JR(S)/2016

Pursuant to Government Office Memo. No. 43/II-4-2016-32(2)/2005 dated 12.2.2016 Smt. **Shikha Srivastava**, Chief Judicial Magistrate, Allahabad on promotion to U.P. Higher Judicial Service Under Rule 22(3) in Stop Gap Arrangement to be Additional District & Sessions Judge, Allahabad against Fast Track Court in the new court created vide G.O. No. 197/VII-Nyay-2-2016-173G/ 15 TC dated 15.2.2016 readwith G.O. No. 01/2016/1788/VII-Nyay-2-2015/ 173G TC dated 30.9.2015.

No. 76 / JR(S)/2016

Pursuant to Government Office Memo. No. 43/II-4-2016-32(2)/2005 dated 12.2.2016 Smt. **Pallavi Agarwal**, Additional Chief Judicial Magistrate (Ayodhya Prakaran), Lucknow on promotion to U.P. Higher Judicial Service Under Rule 22(3) in Stop Gap Arrangement to be Additional District & Sessions Judge, Lucknow against Fast Track Court in the new court created vide G.O. No. 197/VII-Nyay-2-2016-173G/ 15 TC dated 15.2.2016 readwith G.O. No. 01/2016/1788/VII-Nyay-2-2015/ 173G TC dated 30.9.2015.

No. 77 / JR(S)/2016

Pursuant to Government Office Memo. No. 43/II-4-2016-32(2)/2005 dated 12.2.2016 Sri **Ifraque Ahmad**, Chief Judicial Magistrate, Raibareli on promotion to U.P. Higher Judicial Service Under Rule 22(3) in Stop Gap Arrangement to be Additional District & Sessions Judge, Raibareli against Fast Track Court in the new court created vide G.O. No. 197/VII-Nyay-2-2016-173G/ 15 TC dated 15.2.2016 readwith G.O. No. 01/2016/1788/VII-Nyay-2-2015/ 173G TC dated 30.9.2015.

No. 78 / JR(S)/2016

Pursuant to Government Office Memo. No. 43/II-4-2016-32(2)/2005 dated 12.2.2016 Smt. **Sonica Chaudhary**, Civil Judge, Senior Division, Allahabad on promotion to U.P. Higher Judicial Service Under Rule 22(3) in Stop Gap Arrangement to be Additional District & Sessions Judge, Budaun against Fast Track Court in the new court created vide G.O. No. 197/VII-Nyay-2-2016-173G/ 15 TC dated 15.2.2016 readwith G.O. No. 01/2016/1788/VII-Nyay-2-2015/ 173G TC dated 30.9.2015.

No. 79 / JR(S)/2016

Pursuant to Government Office Memo. No. 43/II-4-2016-32(2)/2005 dated 12.2.2016 Smt. **Anamika Chauhan**, Chief Judicial Magistrate, Lakhimpur Kheri on promotion to U.P. Higher Judicial Service Under Rule 22(3) in Stop Gap Arrangement to be Additional District & Sessions Judge, Lakhimpur Kheri against Fast Track Court in the new court created vide G.O. No. 197/VII-Nyay-2-2016-173G/ 15 TC dated 15.2.2016 readwith G.O. No. 01/2016/1788/VII-Nyay-2-2015/ 173G TC dated 30.9.2015.

No. 80 / JR(S)/2016

Pursuant to Government Office Memo. No. 43/II-4-2016-32(2)/2005 dated 12.2.2016 Smt. **Richa Joshi**, Civil Judge, Senior Division, Lucknow on promotion to U.P. Higher Judicial Service Under Rule 22(3) in Stop Gap Arrangement to be Additional District & Sessions Judge, Fatehpur against Fast Track Court in the new court created vide G.O. No. 197/VII-Nyay-2-2016-173G/ 15 TC dated 15.2.2016 readwith G.O. No. 01/2016/1788/VII-Nyay-2-2015/ 173G TC dated 30.9.2015.

No. 81 / JR(S)/2016

Pursuant to Government Office Memo. No. 43/II-4-2016-32(2)/2005 dated 12.2.2016 Smt. **Neetu Pathak**, Judge Small Causes Court, Saharanpur on promotion to U.P. Higher Judicial Service Under Rule 22(3) in Stop Gap Arrangement to be Additional District & Sessions Judge, Saharanpur against Fast Track Court in the new court created vide G.O. No. 197/VII-Nyay-2-2016-173G/ 15 TC dated 15.2.2016 readwith G.O. No. 01/2016/1788/VII-Nyay-2-2015/ 173G TC dated 30.9.2015.

No. 82 / JR(S)/2016

Pursuant to Government Office Memo. No. 43/II-4-2016-32(2)/2005 dated 12.2.2016 Sri **Abhay Krishna Tiwari**, Civil Judge, Senior Division, Sultanpur on promotion to U.P. Higher Judicial Service Under Rule 22(3) in Stop Gap Arrangement to be Additional District & Sessions Judge, Sultanpur against Fast Track Court in the new court created vide G.O. No. 197/VII-Nyay-2-2016-173G/ 15 TC dated 15.2.2016 readwith G.O. No. 01/2016/1788/VII-Nyay-2-2015/ 173G TC dated 30.9.2015.

No. 83 / JR(S)/2016

Pursuant to Government Office Memo. No. 43/II-4-2016-32(2)/2005 dated 12.2.2016 Sri **Keshav Goyal**, Judge Small Causes Court, Jhansi on promotion to U.P. Higher Judicial Service Under Rule 22(3) in Stop Gap Arrangement to be Additional District & Sessions Judge, Jhansi against Fast Track Court in the new court created vide G.O. No. 197/VII-Nyay-2-2016-173G/ 15 TC dated 15.2.2016 readwith G.O. No. 01/2016/1788/VII-Nyay-2-2015/ 173G TC dated 30.9.2015.

No. 84 / JR(S)/2016

Pursuant to Government Office Memo. No. 43/II-4-2016-32(2)/2005 dated 12.2.2016 Smt. **Rakhi Dixit**, Additional Chief Judicial Magistrate, Shahjahanpur on promotion to U.P. Higher Judicial Service Under Rule 22(3) in Stop Gap Arrangement to be Additional District & Sessions Judge, Barabanki against Fast Track Court in the new court created vide G.O. No. 197/VII-Nyay-2-2016-173G/ 15 TC dated 15.2.2016 readwith G.O. No. 01/2016/1788/VII-Nyay-2-2015/ 173G TC dated 30.9.2015.

No. 85 / JR(S)/2016

Sri **Anil Kumar-II**, Additional District & Sessions Judge, Ambedkarnagar at Akbarpur to be Additional District & Sessions Judge, Fast Track Court, Ambedkarnagar at Akbarpur in the new court created vide G.O. No. 197/VII-Nyay-2-2016-173G/ 15 TC dated 15.2.2016 readwith G.O. No. 01/2016/1788/VII-Nyay-2-2015/ 173G TC dated 30.9.2015.

No. 86 / JR(S)/2016

Sri **Ram Avtar Yadav**, Additional District & Sessions Judge, Auraiya to be Additional District & Sessions Judge, Fast Track Court, Auraiya in the new court created vide G.O. No. 197/VII-Nyay-2-2016-173G/ 15 TC dated 15.2.2016 readwith G.O. No. 01/2016/1788/VII-Nyay-2-2015/ 173G TC dated 30.9.2015.

No. 87 / JR(S)/2016

Sri **Sudama Prasad**, Additional District & Sessions Judge, Bahraich to be Additional District & Sessions Judge, Fast Track Court, Bahraich in the new court created vide G.O. No. 197/VII-Nyay-2-2016-173G/ 15 TC dated 15.2.2016 readwith G.O. No. 01/2016/1788/VII-Nyay-2-2015/ 173G TC dated 30.9.2015.

No. 88 / JR(S)/2016

Sri **Ratnesh Mani Tripathi**, Additional District & Sessions Judge, Ballia to be Additional District & Sessions Judge, Fast Track Court, Ballia in the new court created vide G.O. No. 197/VII-Nyay-2-2016-173G/ 15 TC dated 15.2.2016 readwith G.O. No. 01/2016/1788/VII-Nyay-2-2015/ 173G TC dated 30.9.2015.

No. 89 / JR(S)/2016

Sri **Surendra Kumar Singh-II**, Additional District & Sessions Judge, Fast Track Court, Balrampur to be Additional District & Sessions Judge, Fast Track Court, Balrampur in the new court created vide G.O. No. 197/VII-Nyay-2-2016-173G/ 15 TC dated 15.2.2016 readwith G.O. No. 01/2016/1788/VII-Nyay-2-2015/ 173G TC dated 30.9.2015.

No. 90 / JR(S)/2016

Sri **Ashok Kumar Dubey-I**, Additional District & Sessions Judge, Bhadohi at Gyanpur to be Additional District & Sessions Judge, Fast Track Court, Bhadohi at Gyanpur in the new court created vide G.O. No. 197/VII-Nyay-2-2016-173G/ 15 TC dated 15.2.2016 readwith G.O. No. 01/2016/1788/VII-Nyay-2-2015/ 173G TC dated 30.9.2015.

No. 91 / JR(S)/2016

Sri **Mahendra Singh-IV**, Additional District & Sessions Judge, Bijnor to be Additional District & Sessions Judge, Fast Track Court, Bijnor in the new court created vide G.O. No. 197/VII-Nyay-2-2016-173G/ 15 TC dated 15.2.2016 readwith G.O. No. 01/2016/1788/VII-Nyay-2-2015/ 173G TC dated 30.9.2015.

No. 92 / JR(S)/2016

Sri **Arvind Kumar Yadav-I**, Additional District & Sessions Judge, Chandauli to be Additional District & Sessions Judge, Fast Track Court, Chandauli in the new court created vide G.O. No. 197/VII-Nyay-2-2016-173G/ 15 TC dated 15.2.2016 readwith G.O. No. 01/2016/1788/VII-Nyay-2-2015/ 173G TC dated 30.9.2015.

No. 93 / JR(S)/2016

Sri **Achchhe Lal Saroj**, Additional District & Sessions Judge, Chitrakoot to be Additional District & Sessions Judge, Fast Track Court, Chitrakoot in the new court created vide G.O. No. 197/VII-Nyay-2-2016-173G/ 15 TC dated 15.2.2016 readwith G.O. No. 01/2016/1788/VII-Nyay-2-2015/ 173G TC dated 30.9.2015.

No. 94 / JR(S)/2016

Sri **Aniruddha Kumar Tiwari**, Additional District & Sessions Judge, Etah to be Additional District & Sessions Judge, Fast Track Court, Etah in the new court created vide G.O. No. 197/VII-Nyay- 2-2016-173G/ 15 TC dated 15.2.2016 readwith G.O. No. 01/2016/1788/VII-Nyay-2-2015/ 173G TC dated 30.9.2015.

No. 95 / JR(S)/2016

Sri **Perwaiz Ahmad**, Additional District & Sessions Judge, Farrukhabad to be Additional District & Sessions Judge, Fast Track Court, Farrukhabad in the new court created vide G.O. No. 197/VII-Nyay-2-2016-173G/ 15 TC dated 15.2.2016 readwith G.O. No. 01/2016/1788/VII-Nyay-2-2015/ 173G TC dated 30.9.2015.

No. 96 / JR(S)/2016

Sri **Ajay Pal Singh-II**, Additional District & Sessions Judge, Ghazipur to be Additional District & Sessions Judge, Fast Track Court, Ghazipur in the new court created vide G.O. No. 197/VII-Nyay-2-2016-173G/ 15 TC dated 15.2.2016 readwith G.O. No. 01/2016/1788/VII-Nyay-2-2015/ 173G TC dated 30.9.2015.

No. 97 / JR(S)/2016

Sri **Vijendra Tripathi**, Additional District & Sessions Judge, Gorakhpur to be Additional District & Sessions Judge, Fast Track Court, Gorakhpur in the new court created vide G.O. No. 197/VII-Nyay-2-2016-173G/ 15 TC dated 15.2.2016 readwith G.O. No. 01/2016/1788/VII-Nyay-2-2015/ 173G TC dated 30.9.2015.

No. 98 / JR(S)/2016

Sri **Chandra Pal-II**, Additional District & Sessions Judge, Fast Track Court, Hapur to be Additional District & Sessions Judge, Fast Track Court, Hapur in the new court created vide G.O. No. 197/VII-Nyay-2-2016-173G/ 15 TC dated 15.2.2016 readwith G.O. No. 01/2016/1788/VII-Nyay-2-2015/ 173G TC dated 30.9.2015.

No. 99 / JR(S)/2016

Sri **Arvind Kumar Singh-II**, Additional District & Sessions Judge, Jyotiba Phule Nagar to be Additional District & Sessions Judge, Fast Track Court, Jyotiba Phule Nagar in the new court created vide G.O. No. 197/VII-Nyay-2-2016-173G/ 15 TC dated 15.2.2016 readwith G.O. No. 01/2016/1788/VII-Nyay-2-2015/ 173G TC dated 30.9.2015.

No. 100 / JR(S)/2016

Sri **Bal Raj Singh**, Additional District & Sessions Judge, Jaunpur to be Additional District & Sessions Judge, Fast Track Court, Jaunpur in the new court created vide G.O. No. 197/VII-Nyay-2-2016-173G/ 15 TC dated 15.2.2016 readwith G.O. No. 01/2016/1788/VII-Nyay-2-2015/ 173G TC dated 30.9.2015.

No. 101 / JR(S)/2016

Km. Afsan, Additional District & Sessions Judge, Kanpur Nagar to be Additional District & Sessions Judge, Fast Track Court, Kanpur Nagar in the new court created vide G.O. No. 197/VII-Nyay-2-2016-173G/ 15 TC dated 15.2.2016 readwith G.O. No. 01/2016/1788/VII-Nyay-2-2015/ 173G TC dated 30.9.2015.

No. 102 / JR(S)/2016

Sri Dhirendra Kumar-III, Additional District & Sessions Judge, Kasganj/ Kanshi Ram Nagar to be Additional District & Sessions Judge, Fast Track Court, Kasganj/ Kanshi Ram Nagar in the new court created vide G.O. No. 197/VII-Nyay-2-2016-173G/ 15 TC dated 15.2.2016 readwith G.O. No. 01/2016/1788/VII-Nyay-2-2015/ 173G TC dated 30.9.2015.

No. 103 / JR(S)/2016

Sri Dhanendra Pratap Singh, Additional District & Sessions Judge, Kushinagar at Padrauna to be Additional District & Sessions Judge, Fast Track Court, Kushinagar at Padrauna in the new court created vide G.O. No. 197/VII-Nyay-2-2016-173G/ 15 TC dated 15.2.2016 readwith G.O. No. 01/2016/1788/VII-Nyay-2-2015/ 173G TC dated 30.9.2015.

No. 104 / JR(S)/2016

Sri Lokesh Rai, Special Judge/ Additional District & Sessions Judge, Lalitpur to be Additional District & Sessions Judge, Fast Track Court, Lalitpur in the new court created vide G.O. No. 197/VII-Nyay-2-2016-173G/ 15 TC dated 15.2.2016 readwith G.O. No. 01/2016/1788/VII-Nyay-2-2015/ 173G TC dated 30.9.2015.

No. 105 / JR(S)/2016

Sri Lalit Narayan Jha, Additional District & Sessions Judge, Maharajganj to be Additional District & Sessions Judge, Fast Track Court, Maharajganj in the new court created vide G.O. No. 197/VII-Nyay-2-2016-173G/ 15 TC dated 15.2.2016 readwith G.O. No. 01/2016/1788/VII-Nyay-2-2015/ 173G TC dated 30.9.2015.

No. 106 / JR(S)/2016

Sri Mahendra Pratap Singh Yadav, Additional District & Sessions Judge, Mahoba to be Additional District & Sessions Judge, Fast Track Court, Mahoba in the new court created vide G.O. No. 197/VII-Nyay-2-2016-173G/ 15 TC dated 15.2.2016 readwith G.O. No. 01/2016/1788/VII-Nyay-2-2015/ 173G TC dated 30.9.2015.

No. 107 / JR(S)/2016

Sri Taiyyab Ahmad, Additional District & Sessions Judge, Mainpuri to be Additional District & Sessions Judge, Fast Track Court, Mainpuri in the new court created vide G.O. No. 197/VII-Nyay-2-2016-173G/ 15 TC dated 15.2.2016 readwith G.O. No. 01/2016/1788/VII-Nyay-2-2015/ 173G TC dated 30.9.2015.

No. 108 / JR(S)/2016

Dr. Deepak Swaroop Saxena, Additional District & Sessions Judge, Mau to be Additional District & Sessions Judge, Fast Track Court, Mau in the new court created vide G.O. No. 197/VII-Nyay-2-2016-173G/ 15 TC dated 15.2.2016 readwith G.O. No. 01/2016/1788/VII-Nyay-2-2015/ 173G TC dated 30.9.2015.

No. 109 / JR(S)/2016

Sri **Ashok Kumar-XI**, Additional District & Sessions Judge, Muzaffarnagar to be Additional District & Sessions Judge, Fast Track Court, Muzaffarnagar in the new court created vide G.O. No. 197/VII-Nyay-2-2016-173G/ 15 TC dated 15.2.2016 readwith G.O. No. 01/2016/1788/VII-Nyay-2-2015/ 173G TC dated 30.9.2015.

No. 110 / JR(S)/2016

Sri **Prashant Mishra**, Additional District & Sessions Judge, Sant Kabir Nagar at Khalilabad to be Additional District & Sessions Judge, Fast Track Court, Sant Kabir Nagar at Khalilabad in the new court created vide G.O. No. 197/VII-Nyay-2-2016-173G/ 15 TC dated 15.2.2016 readwith G.O. No. 01/2016/1788/VII-Nyay-2-2015/ 173G TC dated 30.9.2015.

No. 111 / JR(S)/2016

Sri **Chandra Bhan-III**, Additional District & Sessions Judge, Shrawasti at Bhinga to be Additional District & Sessions Judge, Fast Track Court, Shrawasti at Bhinga in the new court created vide G.O. No. 197/VII-Nyay-2-2016-173G/ 15 TC dated 15.2.2016 readwith G.O. No. 01/2016/1788/VII-Nyay-2-2015/ 173G TC dated 30.9.2015.

No. 112 / JR(S)/2016

Sri **Manjeet Singh Sheoran**, Additional District & Sessions Judge, Siddharth Nagar to be Additional District & Sessions Judge, Fast Track Court, Siddharth Nagar in the new court created vide G.O. No. 197/VII-Nyay-2-2016-173G/ 15 TC dated 15.2.2016 readwith G.O. No. 01/2016/1788/VII-Nyay-2-2015/ 173G TC dated 30.9.2015.

No. 113 / JR(S)/2016

Sri **Ajai Kumar Srivastava-I**, Additional District & Sessions Judge, Sonbhadra to be Additional District & Sessions Judge, Fast Track Court, Sonbhadra in the new court created vide G.O. No. 197/VII-Nyay-2-2016-173G/ 15 TC dated 15.2.2016 readwith G.O. No. 01/2016/1788/VII-Nyay-2-2015/ 173G TC dated 30.9.2015.

No. 114 / JR(S)/2016

Sri **Mohd. Rashid**, Additional District & Sessions Judge, Unnao to be Additional District & Sessions Judge, Fast Track Court, Unnao in the new court created vide G.O. No. 197/VII-Nyay-2-2016-173G/ 15 TC dated 15.2.2016 readwith G.O. No. 01/2016/1788/VII-Nyay-2-2015/ 173G TC dated 30.9.2015.

BY ORDER OF THE COURT,

Sd/-

**(SHEO KUMAR SINGH-I)
REGISTRAR GENERAL**

No. 90 /JR (S)/ 2016, Dated: Allahabad: February 18, 2016

Copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow with the request to relieve Sri Harsh Agarwal, Deputy Registrar, Appellate Tribunal of Electricity, New Delhi and Sri Humayun Rasheed Khan, Deputy Director, Institute of Judicial Training & Research, U.P., Lucknow

from their present post so as to enable them to take over charge of their new posting accordingly.

3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Special Secretary (Law) and Additional Legal Remembrancer, Government of U.P. Supreme Court (Legal Cell), III Floor, Bar Council of India Building, 21 Rouse Avenue Urdu Ghar Marg, New Delhi.
5. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. All the District & Sessions Judges subordinate to the High Court of Judicature at Allahabad.(Information available on E-mail).

The Officers mentioned above shall hand over charge of their present posts and shall proceed to take over charge of their new postings immediately.

The handing and taking over charge certificates may kindly be sent to the Section Officer (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

8. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
9. The Senior Registrar (Judicial), High Court, Allahabad.
10. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
11. The Registrar(Judicial) (Confidential), High Court, Allahabad.
12. The Joint Registrar (Judicial)(I), High Court, Allahabad.
13. The Officer On Special Duty(Judicial) (Incharge Computers)/ Incharge Computer Centre, High Court, Allahabad.
14. The Deputy Registrar (G), High Court, Allahabad with the request to take necessary steps in regard with the shifting of class III & IV staff.
15. The Deputy Registrar (Budget), High Court, Allahabad.
16. The Deputy Registrar (Admin.), High Court, Allahabad
17. The Section Officer (Admin. A-2 Section), High Court, Allahabad.
18. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
19. The Section Officer (Admin. C Section), High Court, Allahabad.
20. The Section Officer (Conf. 'B' Section), High Court, Allahabad.
21. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
22. P.S. to Hon'ble Judges, with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordship's kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT,

Sd/-

(RAJIV SHARMA)

JOINT REGISTRAR (JUDICIAL) (SERVICES)